

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 53

CA No. 28/2023

And

CP No. 140/Chd/Chd/2019

**Under Section 213, 241 & 242, CA 2013, R
11 NCLT**

In the matter of:-

TDS Management Consultant Pvt. Ltd.

...Petitioner

Vs.

Sunil Kumar Bansal & Ors.
(Garib Nawaz Hotels Pvt. Ltd.)

...Respondent

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of
Allahabad after lunch, the matter could not be taken up, hence adjourned to 22.03.2023.

-sd-
Court Officer

February 06, 2023
PRF